

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:986
ANSWERED ON:17.07.2014
POLAVARAM PROJECT
Owaisi Shri Asaduddin

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government has approved Polavaram Project in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) the number of persons likely to be affected by this project;
- (d) whether the Union Government is taking steps to facilitate smooth and full rehabilitation & resettlement of affected people; and
- (e) if so, the details thereof along with the steps taken or being taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

(a)&(b) The Detailed Project Report of Polavaram project for an estimated cost of Rs.10151.04 crore at 2005-06 Price Level was accorded investment clearance by Planning Commission on 25.02.2009. The Revised Cost Estimate of the project for Rs.16010.45 crore at 2010-11 Price Level was accepted by the Advisory Committee of Ministry of Water Resources in its 108th meeting held on 04.01.2011. But investment clearance has not been accorded.

(c) As per Ministry of Environment and Forest, Government of India letter No.J12011/74/2005-IA.I dated 25.10.2005 a total of 193357 persons are likely to be affected by Polavaram Project.

(d)&(e) In pursuance of the Andhra Pradesh Reorganisation Act, 2014, the Central Government has constituted the Polavaram Project Authority (PPA) and its Governing Body for execution of the project and obtaining all requisite clearances including environmental, forests and rehabilitation and resettlement norms.